

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.430
IA/88/ND/2024 IN IB/509/ND/2020

IN THE MATTER OF:

Mahender Kumar	...	Applicant
Versus		
Weld Metals India Pvt. Ltd.	...	Respondent

Under Section 9 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Abhishek Prasad, Adv. for Respondent No. 1

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **09.08.2024.**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)